

**Central Administrative Tribunal  
Principal Bench**

**CP No. 376/2015**

In

**OA No. 4538/2014**

New Delhi this the 27<sup>th</sup> day of October, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

1. Ravi Shankar Saini,  
Aged about 32 years,  
Working as Superintendent (Central Excise)  
S/o Sh. M.P. Saini,  
R/o House No. C-6, Yadav Park, Rohtak Road,  
Nangloi, Delhi-110041
2. Kulvender,  
Aged about 35 years,  
Working as Superintendent (Central Excise)  
S/o Sh. Satbir Singh,  
R/o House No. 754, Near State Bank of Patiala,  
VPO Jaunti, Delhi-110085
3. Girish Gupta,  
Aged about 39 years,  
Working as Superintendent (Central Excise)  
S/o Late Sh. BP Gupta,  
R/o House No. C-24/D, Gautam Nagar,  
New Delhi-110049
4. Kailash Chandra,  
Aged about 47 years,  
Working as Superintendent (Central Excise)  
S/o Sh. Sri Kishan,  
R/o A-14, First Floor, Gali No.2,  
Ashok Nagar, Shahdra, Delhi-110093
5. Atul Srivastava,  
Aged about 36 years,  
Working as Superintendent (Customs, ICD),  
S/o Sh. RN Srivastava,  
R/o RZ-D9, Flat No.6, Gali No.5, Mahavir  
Enclave, Delhi-110045
6. Nasib Singh,  
Aged about 37 years,

Working as Superintendent (Central Excise),  
 S/o Sh. Ramanuj Rai,  
 R/o 918, Sector 21D,  
 Faridabad

8. Monika Gupta,  
 Aged about 34 years,  
 Working as Superintendent (Service Tax),  
 D/o Sh. Nanak Chand Garg,  
 R/o House No. 104, Street No.9,  
 West Guru Angad Nagar,  
 Delhi-110092
9. Rajesh Sharma,  
 Aged about 37 years,  
 Working as Superintendent (Service Tax)  
 S/o Sh. S.S. Sharma,  
 R/o L-2/110A, DDA Flats, Kalkaji,  
 New Delhi-19
10. Anurudh Singh Sachan,  
 Aged about 37 years,  
 Working as Superintendent (Service Tax)  
 S/o Sh. Ram Jiwan Sachan,  
 R/o Flat No. L-2, 74B, DDA Flats,  
 Kalkaji, N.Delhi-19
11. Jagdish Tamolia,  
 Aged about 34 years,  
 Working as Superintendent (Central Excise)  
 S/o Sh. Babu Lal Tamolia,  
 R/o 36-A/4, Raj Nagar, Part-I, Palam
12. Pankaj Kumar,  
 Aged about 39 years,  
 Working as Superintendent (Service Tax)  
 S/o Sh. Om Prakash,  
 R/o H-2/130, First Floor, Sector-16, Rohini,  
 Delhi-110089
13. Prem Chand,  
 Aged about 35 years,  
 Working as Superintendent (Central Excise)  
 S/o Late Sh. Ram Gopal,  
 R/o 1/222, Trilok Puri,  
 Delhi-110091

-Applicants

(By Advocate: Mr. M.K. Bhardwaj)

VERSUS  
UPSC & Ors. through

1. Sh. Shakikanta Das,  
Secretary,  
Ministry of Finance,  
North Block, New Delhi
2. Sh. Kaushal Srivastava,  
Chairman,  
CBEC, North Block,  
New Delhi
3. Sh. A.K. Gupta,  
Chief commissioner of Central Excise,  
Delhi Zone, CR Building,  
IP Estate, New Delhi

-Respondents

(By Advocate: Mr. D.S. Mahendru)

**ORDER (Oral)**

**Mr. V. Ajay Kumar, Member (J):**

Learned counsel for the applicants submits that the respondents have complied with the order of this Tribunal by passing an order dated 10.07.2015, however, rejecting the claim of the applicants. Hence, nothing survives in the CP and accordingly the same is dismissed. However, the applicants are at liberty to challenge the aforesaid order, if so advised, in accordance with law. Notices issued to the respondents are discharged. No costs.

**(Dr. B.K. Sinha)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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